

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A. No. 171 of 2024 (SZ)**

**In re: Draft Coastal Zone Management Plan Maps for Puducherry and Karaikal  
Regions as per Coastal Regulation Zone Notification, 2019.**

**PAPER BOOK- II**

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*Mr. Ramaswamy*

**Through**

Mr. Ramaswamy Meyyappan  
Government Advocate  
Council for Respondent No. 1-3 )  
Government of Puducherry  
Madras High Court Campus  
9940188325/meram6@gmail.com

**GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY COASTAL ZONE MANAGEMENT AUTHORITY**

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**Minutes of the Consultation Meeting held with the Stakeholder Departments and Agencies on the preparation of Coastal Zone Management Plan (CZMP) as per Coastal Regulation Zone (CRZ) Notification, 2019 on 07.06.2024 @ 11.00 AM in the Chamber of the Director (DSTE)**

Consultation meeting was convened to discuss the preparation of CZMP as per CRZ Notification, 2019 with stakeholder Departments / Agencies in compliance with the Hon'ble National Green Tribunal (NGT), Southern Zone (SZ) Order dated 21.05.2024 in OA No. 171 of 2024 in the matter of, N. Malayanathan Vs Puducherry Coastal Zone Management Authority (PCZMA) & Ors. The list of participants is enclosed as Annexure.

The Director, Department of Science, Technology and Environment (DSTE) welcomed the Officials of the stakeholder Departments / Agencies and appraised the necessity of preparing the CZMP as per the Guidelines of CRZ Notification, 2019 and in line with the Order of the Hon'ble NGT (SZ) in OA No. 171 of 2024.

The points discussed and action to be taken by the stakeholder Departments / Agencies are as follows:

**1. Hon'ble NGT (SZ) Order dated 21.05.2024 in OA No. 171 of 2024 (SZ):**

The Order was appraised to the stakeholder Departments / Agencies. All the stakeholder Departments / Agencies were requested to provide the data as required as per the Guidelines of CRZ Notification, 2019 in kml or shape file format on or before 21.06.2024, in order to complete the public consultation on the draft CZMP at the earliest in compliance to the Hon'ble NGT (SZ) Order dated 21.05.2024 and to submit the report to the Hon'ble NGT during the next hearing on 12.08.2024.

**(Action: All Departments / Agencies)**

**2. Data required as per the Guidelines for Preparation of CZMP (Annexure-IV) under CRZ Notification, 2019:**

The Member Secretary, PPCC briefed the data required as per the Guidelines for Preparation of CZMP (Annexure-IV) under CRZ Notification, 2019. Accordingly, the stakeholder Departments / Agencies are requested to provide the following data for incorporation in the draft CZMP in kml or shape file format on or before 21.06.2024:

(i) Data on the land use planning for the area between the Hazard line and HTL while taking into account such impacts of climate change and shoreline changes.

**(Action: T&CPD & DR&DM)**

(ii) The fishing Zones in the water bodies and the fish breeding areas in the U.T of Puducherry along with the data on Artificial Reef modules.

**(Action: DF&FW)**

  
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PUDUCHERRY**

- (iii) The features like cyclone shelters, rain shelters, helipads and other infrastructure including road network may be clearly indicated on the CZM Maps for the purpose of rescue and relief operations during cyclones, storms, tsunami and the like.  
(Action: DR&DM, Municipalities & Commune Panchayats with Coastal areas)
- (iv) To prepare detailed plans for long-term housing needs of coastal fisher communities in view of expansion and other needs, provisions of basic services including sanitation, safety, and disaster preparedness as per CRZ, 2019.  
(Action: DR&DM, Municipalities & Commune Panchayats with Coastal areas)

### 3. Eco-tourism Plan:

A meeting on implementation of MISTI project was held under the Chairmanship of the Chief Secretary on 05.06.2024 by the Department of Forests and Wildlife (DF&WL) wherein, it was instructed to provide the data as required for CZMP by the DF&WL and Department of Tourism. Accordingly, the stakeholder Departments / Agencies are requested to provide the following data for incorporation in the draft CZMP in kml or shape file format on or before 21.06.2024:

- (i) Turtle nesting area in U.T of Puducherry for necessary incorporation in the CZMP. The turtle nesting ground identified by the concerned State Governments or U.T Administration shall be protected as per the Wildlife (Protection) Act of 1972. A management plan shall be prepared for the protection and conservation.
- (ii) Management Plan for the U.T of Puducherry: Mangroves in Government land shall be protected based on a detailed plan to be prepared by the Concerned Department as per the Coastal Regulation Zone Notification, 2019. The buffer area of 50 metre in case the mangrove area is more than 1000 square meters may be utilized for public facilities for developing parks, research facilities related to mangrove biodiversity, facilities for conservation and the like.
- (iii) Efforts shall be made to increase the forest cover and mangrove cover including enriching the biodiversity of coastal water bodies so as to provide suitable habitat for avifauna.
- (iv) Eco-tourism Plan in coordination with the Department of Tourism for the U.T of Puducherry for necessary incorporation in the CZMP.

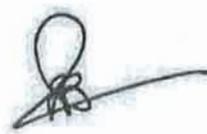
(Action: DF&WL – (i) to (iv))

- (v) Eco-tourism Plan: Eco Tourism activities such as mangrove walks, tree huts, nature trails, etc., in identified stretches areas subject to such eco-tourism plan featuring in the approved CZMP as per CRZ, 2019.
- (vi) Tourism Plan: The Department of Tourism shall prepare and provide the tourism plan incorporating the tourism sites and activities carried out. As per the CRZ, 2019 tourism facilities shall be permissible in the beaches which shall only include shacks, toilets or washrooms, change rooms, shower panels; walk ways constructed using interlocking paver blocks, etc, drinking water facilities, seating arrangements, etc. and such facilities shall however be permitted only subject to the tourism plan featuring in the approved CZMP as per this notification.

(Action: Tourism Department – (v) to (vi))

The meeting ended with thanks to the chair.

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Annexure**Participation List:**

**Chaired by:** Yasam Lakshmi Narayana Reddy, Director (DST&E).

- | <b>Sl.No.</b> | <b>Line Departments / Agencies Officials</b>   |
|---------------|--|
| 1.            | Thiru. A. Mohamad Ismail, Director, Department of Fisheries & Fishermen Welfare, Puducherry.                               |
| 2.            | Thiru. M. Kandar Selvan, Chief Town Planner, Town & Country Planning Department, Puducherry.                               |
| 3.            | Thiru. M. Vinayaraj, Deputy Collector (Head Quarter), Department of Revenue and Disaster Management, Puducherry.           |
| 4.            | Thiru. R. Vengatakrishnan, Deputy Collector, (Disaster Management) Department of Revenue & Disaster Managements, Karaikal. |
| 5.            | Thiru. Dr. P. Govindassamy, Deputy Director, Department of Fisheries & Fishermen Welfare, Karaikal.                        |
| 6.            | Thiru. Suresh Raj, Commissioner, Oulgaret Municipality, Puducherry.  |
| 7.            | Thiru. B. Rajaraman, Commissioner, Karaikal Municipality, Karaikal.  |
| 8.            | Thiru. R. Malaivasan, Executive Engineer, Oulgaret Municipality, Puducherry.   |
| 9.            | Thiru. A. Sivabalan, Executive Engineer, Pondicherry Municipality, Puducherry.   |
| 10.           | Thiru. C. Mayavel, Member Secretary, Karaikal Planning Authority, Karaikal.  |
| 11.           | Tmt. Bhuvaneshwari, Revenue Officer, O/o. The Sub Collector (Revenue), South, Villianur, Puducherry.                       |
| 12.           | Thiru. V. Vidjea Nehru, Junior Town Planner, Town & Country Planning Department, Puducherry.                               |
| 13.           | Thiru. K. Premanand, Junior Town Planner, Town & Country Planning Department, Karaikal.                                    |
| 14.           | Thiru. V. Subramanian, Assistant Engineer, Bahour Commune Panchayat, Puducherry.   |
| 15.           | Thiru. P. Nagaradjan, Assistant Engineer, Ariyankuppam Commune Panchayat, Puducherry.                                      |
| 16.           | Thiru. R. Subramanian, Junior Engineer, T.R. Pattinam Commune Panchayat, Karaikal.   |

**DST&E & PPCC/ Officials:**

1. Dr. N. Ramesh, Member Secretary, PPCC.
2. Thiru. P. Vipin Babu, Scientist, PPCC.
3. Thiru. J. Jaya Kumar, CMC, PCZMA.

  
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**Data / Details Provided by the Stakeholder Departments - 2024**

Sl. No.	Date	Department	Details Submitted
1.	26.06.2024	Karaikal Municipality	Detail of Existing infrastructures in the Coastal region of Karaikal.
2.	05.07.2024	Department of Tourism	Details of existing and proposed Tourism Development area in Puducherry, Karaikal, Mahe & Yanam
3.	10.07.2024	Oulgaret Municipality, Puducherry.	Details of Coastal Assets of Fishermen Community
4.	11.07.2024	Ariyankuppam Commune Panchayat, Puducherry.	Common properties of Fishermen Communities & Infrastructures.
5.	15.07.2024	Department of Revenue and Disaster Management, Puducherry.	GPS coordinates of the Helipads in Puducherry, Karaikal & Yanam and Cyclone Shelter in Puducherry region.
6.	17.07.2024	Department of Forest & Wildlife, Karaikal	Details pertains to the Mangrove Cover and Turtle Nesting areas in Karaikal District.
7.	17.07.2024 & 29.07.2024	Department of Fisheries and Fishermen Welfare, Puducherry.	Fish breeding is sporadic all along the coast of Bay of Bengal (i.e., Puducherry & Karaikal)
8.	29.07.2024 & 30.07.2024	Bahour Commune Panchayat, Puducherry.	Common properties of Fishermen Communities & Infrastructures.

  
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**GOVERNMENT OF PUDUCHERRY**  
**DEPARTMENT OF FISHERIES AND FISHERMEN WELFARE**  
**FISHING HARBOUR PREMISES, THENGAITHITTU, PUDUCHERRY 605 004.**

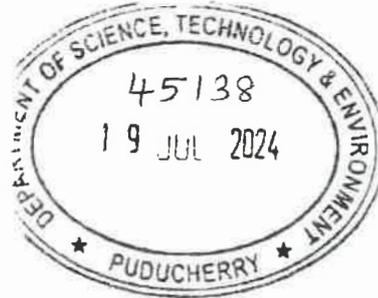
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No.117/Fy/PO/ICZM -CZMP/2024-25/1891

dt.17.07.2024.

To

Dr. A. Gopalakrishnan. Director  
 North P.O Abraham Madamakal Road, Ernakulam,  
 Ayyappankavu, Kochi, Kerala 682018  
 Email: [director.cmfri@icar.gov.in](mailto:director.cmfri@icar.gov.in)  
 Phone: 0484 239 4867



Sir,

Sub: Fisheries – Project Office – Preparation of Coastal Zone Management Plan for the UT of Puducherry – Demarcation of **Fishing Zones** and **Fish breeding areas** in Bay of Bengal – Reg.

\*\*\*\*

Adverting to subject, I am to inform that the Ministry of Environment, Forest and Climate Change (MoEF & CC) Govt. of India (Gol) has assigned the task of preparation of Coastal Zone Management Plan (CZMP) as per CRZ Notification 2019 for all States and UT to the National Sustainable Coastal Management (NCSCM) Chennai. The Department of Science, Technology and Environment, Puducherry (Nodal Department) is preparing draft of Coastal Zone Management Plan for the U.T of Puducherry. Based on the discussion in the consultative meeting conducted by NCSCM data pertains to this department such as Fishing villages boundaries, cyclone shelters, fish net mending yards, Fish landing centers, proposed projects in the CRZ areas, Fish Drying yards, Auction halls, Traditional boat building yards, ice-plants, fish curing yards, Fish landing jetties, Fishing harbours etc., in KLM format.

2. During the consultative meeting held on 07.06.2024, the Director, Department of Science, Technology & Environment (DST&E), Puducherry requested to furnish the **Fishing Zones in the water bodies and Fish Breeding areas in the U.T of Puducherry** along with the data on Artificial Reef modules. A copy of the letter received from the Director, Science, Technology and Environment, Puducherry along with minutes of the meeting held on 07.06.2024 is enclosed herewith for kind reference.

3. Since this department is not having the records of **Fishing Zones in the water bodies and Fish Breeding areas** of U.T of Puducherry we are unable to produce the same to DST&E, Puducherry. Therefore, I am to request that the **Fishing Zones in the water bodies and Fish Breeding Areas** in the U.T of Puducherry if available with your good institution may be communicated to us in KML formate so as to to furnish the same to DST&E at the earliest.

4. Your kind cooperation is highly solicited please.

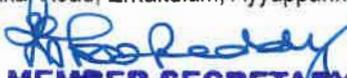
Yours faithfully,

(A. MOHAMAD ISMAIL)  
 DIRECTOR

Encl: As stated above.

Copy to:

1. The Director, Directorate of Science, Technology & Environment, Puducherry.
2. Dr. Jayasankar, Head, Fishery Resources Assessment, (Economics & Extension Division) North P.O Abraham Madamakal Road, Ernakulam, Ayyappankavu, Kochi, Kerala 682018

  
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GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF FISHERIES AND FISHERMEN WELFARE  
FISHING HARBOUR PREMISES, THENGAITHITTU, PUDUCHERRY 605 004

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No.117/FY/PO/ICZM-CZMP/2024-25 / 52

dt.29.07.2024.

To

The Director,  
Department of Science, Technology and Environment,  
3<sup>rd</sup> Floor, PHB Buildings,  
Anna Nagar,  
Puducherry.



Sir,

Sub: Fisheries – P.O – Draft Coastal Zone Management Plan (CZMP) as per Coastal Regulation Zone (CRZ) Notification, 2019 – Details of Fishing Zone and Fish breeding areas in the UT of Puducherry – Furnished – Reg.

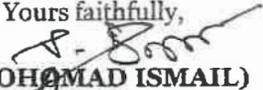
Ref: Lr.No.F42-47/2022 FY dt.16.07.2024 of Zonal Director, FSI, Chennai

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Adverting to the reference cited, I am to enclose herewith the copy of the letter received from the Zonal Director, Fishery Survey of India, Chennai, and to state that FSI survey indicated that the **Fish breeding is sporadic all along the coast of Bay of Bengal.**

2. The copy of the publication indicating the fishing grounds and resources is enclosed for kind perusal.

Yours faithfully,

  
(A. MOHAMAD ISMAIL)  
DIRECTOR

  
MEMBER SECRETARY  
PUDUCHERRY COASTAL ZONE  
MANAGEMENT AUTHORITY  
PUDUCHERRY

भारत सरकार / GOVERNMENT OF INDIA  
मत्स्यपालन, पशुपालन और डेयरी मंत्रालय  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन विभाग / DEPARTMENT OF FISHERIES  
भारतीय मात्स्यिकी सर्वेक्षण / FISHERY SURVEY OF INDIA  
रायपुरम, चेन्नई / ROYAPURAM: CHENNAI-13

कार्यालय टेलीफोन फैक्स ई-मेल  
Office: Telephone: 044 25976053 Fax: 044 25976053 Email: matsyasagar@yahoo.co.in

**No. F 42-47/2022 Fy. / मा.**

**दिनांक / Dated: 16.07.2024**

**द्वारा/From:** क्षेत्रीय निदेशक / Zonal Director

**सेवा में/To:** The Director,  
Dept. of Fisheries & Fishermen Welfare,  
Govt. of Puducherry  
Fisheries Harbour Premises,  
Thengaithittu, Puducherry



**Sub:** Fisheries-Project Office-preparation of coastal zone management plan for the UT of Puducherry-Demarcation of Fishing zones and Fish breeding areas in Bay of Bengal-reg.

**Ref:** Letter No. 117/Fy/PO/ICZM-CZMP/2024-25, dated. 24.06.2024.

Sir,

With reference to the above cited subject, I am to state that the Fishery Survey of India is mandated with the main objective of survey, assessment, and monitoring of fishery resources in the Indian EEZ adjoining high seas and other related activities as stated in the enclosed brochure. Preparation of coastal zone management plan and demarcation of Fishing zones doesn't fall under the purview of the institute mandate. It is also informed that FSI survey has indicated that Fish breeding is sporadic all along the coast of Bay of Bengal.

Regarding the fishing grounds and resources, FSI has recently published an atlas "Treasures of the Deep: An atlas of India's Demersal Fishery Resources and Fishing Grounds". This may please be referred.

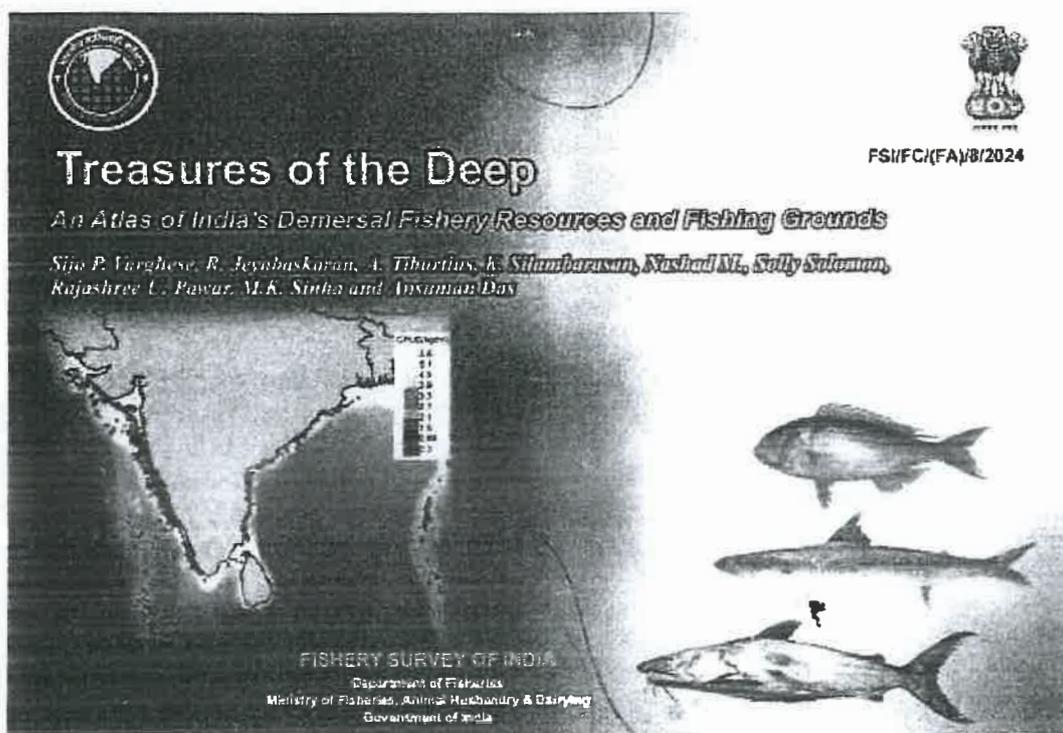
भवदीय / Yours Faithfully,

A. T. M.  
क्षेत्रीय निदेशक /  
ZONAL DIRECTOR

  
**MEMBER SECRETARY  
PUDUCHERRY COASTAL ZONE  
MANAGEMENT AUTHORITY  
PUDUCHERRY**

20  
22/7/24

SIF  
24/7



*[Handwritten Signature]*  
**MEMBER SECRETARY**  
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**GOVT. OF PUDUCHERRY  
DEPARTMENT OF FISHERIES AND FISHERMEN WELFARE  
PUDUCHERRY**

Note on Artificial Reefs

**Sub:** Fisheries, Puducherry – Brackishwater- Installation of Artificial Reefs – Poposed location – Reg.

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The coral reefs in the sea serves as a natural habitat and hiding places for a much more fishes to breed and grow. Frequent uses of bottom trawling bleaches the availability of natural coral reefs. The natural coral reefs deplete because of water pollution and other human eco destructive activities. Due to this the availability of fishes are less per fishing effort. The traditional and artisanal fishermen are more vulnerable and affected much. Hence, it is necessary to take effective steps to rejuvenate the nature.

The deployment of artificial reef structures in the sea serves as the best alternate for the depletion of natural reefs. Many scientific studies reveals that the installation of artificial reefs plays a vital role in improving fishery resources. The artificial reefs serves as a safe habitat / hiding places for breeding and development of marine life including fishes. The anglers also enjoy good fishery in the surroundings where installation of artificial reefs made.

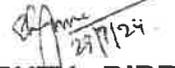
The Govt. of India, Department of Fisheries, had accorded approval for installation of 14 units of artificial reefs in the UT of Puducherry under PMMSY for which an amount of Rs.4.34 cr is allocated and released an amount of Rs.1.015 cr as first installment. Suitable sites are identified off the coast of Puducherry and Karaikal by CMFRI. The details of sites identified are as follows.

SI No	Village	Lat N	Long. E
<b>PUDUCHERRY</b>			
1	Moorthikuppam	11/46/756	079/50/058
2	Kanagachettikulqm	12/01/593	079/53/597
3	Periakalapet	12/00/995	079/53/199
4	Chinnakalapet	12/00/207	079/52/652
5	Pillaichavady	11/59/800	079/52/529
6	Solainagar(S)	11/56/200	079/51/990
7	Solainagar(N)	11/56/800	079/51/994

  
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SI No	Village	Lat N	Long. E
8	Vaithikuppam	11/56/538	079/51/994
9	Kurusukuppam	11/55/800	079/51/250
10	Vambakeerapalayam	11/55/095	079/51/112
11	Veerampattinam	11/53/027	079/50/092
12	Chinnaveerampattinam	11/52/563	079/50/050
13	Panithittu	11/48/678	079/52/928
14	Narambai	11/46/071	079/50/393
15	Nallavadu	11/50/576	079/51/811
16	Pudukuppam	11/51/250	079/51/900
	<b>KARAIKAL</b>		
17	Kottucherry Medu	10/57/335	079/52/494
18	K.Kasakudimedu	10/57/208	079/54/511
19	Kilinjalmedu	10/56/053	079/55/017
20	Karaikalmedu	10/54/985	079/54/581
21	Pattinacherry	10/54/800	079/54/800

In addition, M/s. Kuddle life foundation has proposed to install artificial reef off the coast of Pillaichavady fishing village @ location  $12^{\circ} 00.179N$  &  $79^{\circ} 53.940E$ .

  
25/11/24  
DEPUTY DIRECTOR (BW)

  
**MEMBER SECRETARY**  
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**GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY COASTAL ZONE MANAGEMENT AUTHORITY**

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**Minutes of the consultation meeting held on 30.07.2024 at 11.15 A.M. thro' Hybrid mode in the chamber of the Secretary (S, T & E)-cum-Chairman (PCZMA) w.r.t Preparation of revised Shoreline Management Plan for UT of Puducherry, Coastal Erosion measures and on the various projects carried out by MoES in the UT of Puducherry.**

The list of Officers who had attended the meeting is enclosed as Annexure.

The Secretary (S,T &E)-cum-Chairman, PCZMA welcomed the Officials of the National Centre for Coastal Research (NCCR), MoES, Chennai. The following points were appraised and discussed.

**1. Preparation of the Shore Line Management Plan for the U.T of Puducherry:**

Dr. M.V. Ramana Murthy, Director, NCCR, MoES made a brief presentation on the status of the Shoreline Management Plan (SMP). Hard copy of the draft SMP for the UT of Puducherry prepared by NCCR was also submitted during the meeting. Accordingly, the following were decided:

(i) Soft copy of the draft SMP for the UT of Puducherry to be forwarded to all the stakeholder departments viz., Public Works Department, Port Department, Department of Tourism, Department of Revenue and Disaster Management, Department of Forest and Wildlife, Local Administration Department, with copy to the District Collector(s) and the Regional Administrator(s) for views on or before 01.08.2024.

(ii) Subsequently, review meeting have to be conducted with stakeholder Departments and the draft SMP shall be placed in the Puducherry Coastal Zone Management Authority (PCZMA) meeting for further recommendation to the Ministry of Environment, Forest and Climate Change (MoEF&CC) for approval.

(iii) SMP may also be shared with the National Centre For Sustainable Coastal Management (NCSCM), MoEF&CC, Chennai for necessary incorporation in the draft CZMP prepared as per CRZ Notification, 2019.



  
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## 2. Coastal Erosion Measures:

The Director, NCCR also made a brief presentation on the coastal erosion with specific reference to Pillaichavady to Kanagachettikulam, the northern coastal part of Puducherry region and the scientific solutions available to save the eroding coast. Public Works Department was advised to seek necessary funds under National Disaster Management Authority (NDMA).

## 3. Projects by NCCR, Ministry of Earth Sciences:

The Officials from NCCR briefed about the various projects implemented viz., Beach Restoration project, Automated Buoy for coastal water quality monitoring, Marine Spatial Planning for U.T of Puducherry, Automated Beach Monitoring Station (ABMS) at Chief Secretariat, Preparation of Coastal Action Plan for the U.T of Puducherry, Ocean Accounting, Blue Belt Program for the U.T of Puducherry. Accordingly, the following were decided:

(i) Inauguration of the Automated Beach Monitoring Station (ABMS) at the Chief Secretariat to be held on a mutually convenient date with NCCR.

(ii) Marine Spatial Planning: NCCR, MoES has proposed to conduct a MSP Implementation Workshop from 18-20<sup>th</sup> September 2024 at Puducherry, where a high-level Norwegian delegation along with 10 resource personnel from Norway will visit Puducherry along with Officials from MoEF&CC, GoI. Secretary (S,T&E) is invited to present the use case benefit of the MSP before the PSC along with research requirements like Ocean Accounting for UT.

(iii) Since, the present MSP prepared is for Puducherry region only, Secretary (S,T&E) requested NCCR to include Karaikal, Mahe and Yanam regions under MSP by sharing the CRZ layers of the said regions with NCCR.

(iv) The NCCR also requested to create a dedicated help desk / PMU with a GIS expert , project staff for effective implementation of MSP & Coordination with line Departments / Agencies. Accordingly, it was decided to set up a PMU at DST&E - PCZMA for monitoring, and coordinating with the line Departments in implementation of SMP, CZMP, and MSP.

The meeting ended with thanks to the Chair.

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**MEMBER SECRETARY**  
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**Annexure :****Participation List:**

**Chaired by:** Shri. P. Jawahar, IAS, Secretary (Science, Technology & Environment).

**NCCR Officials:**

1. Dr. M.V. Ramana Murthy, Director, NCCR, Chennai (Thro' VC).
2. Dr. Tune Usha, Scientist – G, NCCR, Chennai.
3. Dr. Sisir Kumar Dash, Scientist – F, NCCR, Chennai.
4. Shri. Satya Kiran Raju Alluri, Scientist – E, NCCR, Chennai (Thro' VC).
5. Shri. Sujith Kumar, Project Scientist – III, NCCR, Chennai.
6. Dr. S. Sajimol, GIS Expert, NCCR, Chennai.

**DST&E Officials:**

1. Thiru. Yasam Lakshmi Narayana Reddy, Director, DSTE.
2. Dr. R. Sagaya Alfred, SSO, DST&E.
3. Thiru. P. Vipin Babu, Scientist – C, PPCC.
4. Thiru. J. Jaya Kumar, CZMC, PCZMA.

**Line Department Official:**

1. Thiru. R. Radhakrishanan, EE, Irrigation Division, PWD, Puducherry.



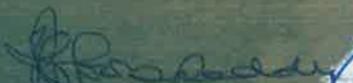
**MEMBER SECRETARY  
PUDUCHERRY COASTAL ZONE  
MANAGEMENT AUTHORITY  
PUDUCHERRY**

# Management of Coastal Erosion along Union Territory of Puducherry

## Shoreline Management Plan



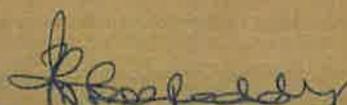
**National Centre for Coastal Research (NCCR)  
Ministry of Earth Sciences (MoES)  
Government of India**

  
**MEMBER SECRETARY  
PUDUCHERRY COASTAL ZONE  
MANAGEMENT AUTHORITY  
PUDUCHERRY**

**May 2024**



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PUDUCHERRY COASTAL ZONE  
MANAGEMENT AUTHORITY  
PUDUCHERRY

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.171 of 2024 (SZ)**

In the Matter of

N. Malayanathan

...Petitioner

v.

Puducherry Coastal Zone Managemen  
Authority and Ors

.... Respondents

**TYPESET ON BEHALF OF  
RESPONDENTS  
PAPER BOOK -II**

Mr. Ramaswamy Meyyappan  
MS1876/2016  
Government Advocate of Puducherry  
Madras High Court Campus  
COOUNSEL FOR RESPONDENTS 1-3  
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